

ITEM NO.13

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1812-1813/2019

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 09-09-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

**UPON hearing the counsel through Video Conference, the
Court made the following**

O R D E R

Await Records as well as certificate of service, on behalf of all the respondents.

List on 21.10.2022.

S.P.S. LALER
Registrar